

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA /88 (AHM)2021 in CP(IB) 51 of 2017

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2021

Name of the Company: State Bank of India
V/s
Radheshyam Fibers Pvt Ltd

Section: 54/7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Sumit Parikh appeared for the Applicant on behalf of

Learned Counsel Mr. Atul Sharma.

Matter to appear for further consideration on 08.03.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 5th day of February, 2021